

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**O.P. No. 1 of 2013 & IA nos. 291 & 420 of 2013**

**O.P. No. 2 of 2013**

**&**

**O.P. No. 4 of 2013**

**Dated : 22<sup>nd</sup> April, 2014**

**O.P. No. 1 of 2013 & IA nos. 291 & 420 of 2013**

<b>Indian Wind Energy Association</b>	<b>... Petitioner(s)</b>
<b>Versus</b>	
<b>Andhra Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>... Respondent(s)</b>

**O.P. No. 2 of 2013**

<b>Wind Independent Power Producers Assn.&amp; Ors.</b>	<b>... Petitioner(s)</b>
<b>Versus</b>	
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	<b>... Respondent(s)</b>

**O.P. No. 4 of 2013**

<b>Himalaya Power Producers Association</b>	<b>... Petitioner(s)</b>
<b>Versus</b>	
<b>Andhra Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>... Respondent(s)</b>

**ORDER**

- The Bench has not assembled today.

As agreed by the parties, post these matters on **19.05.2014.**

COURT MASTER